

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 1022/2016

IN THE MATTER OF:

GSC Industries

.....Petitioner

v.

The Registrar of Companies

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the ROC/RD (NR) Delhi: Mr. Manish Raj, Company Prosecutor

ORDER

Part heard for 05.09.2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017

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